

JHARKHAND HIGH COURT, RANCHI

ORDER

No. 18 /Apptt.

Dated Ranchi, the 23rd September, 2011

The Court have been pleased to order that in view of change in nomenclature of all the Courts, as notified in the Jharkhand Gazettee No. 236 dated 30th April, 2010 containing Notification No. L.G.-08/2007-23 / Lej. dated 28th April, 2010 of Law (Judicial) Department, Jharkhand, Ranchi, all the Courts shall transcribe their name according to new name given.

2. The Courts of Civil Judge (Junior Division) in a district where more than one such Officer is posted, shall be addressed as Civil Judge (Junior Division) No. I or No. II or No. III and so on, as the case may be. However, the above numbers shall not represent the seniority amongst the Judicial Officers appointed on the post of Civil Judge (Junior Division).
3. The Civil Judge (Senior Division), other than Civil Judge-cum-Chief Judicial Magistrate, shall be addressed as Civil Judge (Senior Division) No. I or No. II or No. III and so on, as the case may be. However, the number of the Courts shall not be indicative of seniority of the Judge in the Court amongst the Civil Judges (Senior Division). Civil Judge (Senior Division) No. I shall also be designated as A.C.J.M.
4. For the purpose of adjustment of work, the Principal District Judge, Ranchi shall for all practical purpose divide the jurisdiction of Civil Judge (Senior Division) No. I between two Civil Judges (Senior Division) over local areas included in the Police Stations under the provisions of Section 13(2) of "the Bengal, Agra & Assam, Civil Courts Act, 1887".
5. Other than the Principal District Judge, the District Judges shall be the District Judge No. I or No. II or No. III and so on, as the case may be. However, the number of the Courts may not be according to the seniority of the aforesaid District Judges, who have been given number against their posts.

By Order,
Sd/- P. R. Dash
Registrar General

Memo No. 16611-93 /Apptt.

dated Ranchi, the 23rd September, 2011

24/9/11

Copy forwarded to All the Principal District & Sessions Judges of the State including Judicial Commissioner, Ranchi / the Central Project Co-ordinator I/c, Jharkhand High Court, Ranchi / Registrar (Vigilance) I/c / Registrar (Establishment) / the Registrar (Administration) / the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice and All Joint Registrars / All Deputy Registrars / All Assistant Registrars / All Section Officers Jharkhand High Court, Ranchi for information and necessary action.


Registrar General